

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.524/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Bank of Baroda -Versus- Pro Minerals Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BISHWAJIT DUBEY, Adv.
2. SOUVIK MAZUMDAR, Adv.
3. ARIF ALI, Adv.
4. SAUMIK BATHAM, Adv.

Financial Creditor/
Applicant

Saunik
Mazumdar.
20.12.2017

1. Sr Adv. Jishnu Saha
2. Adv. Ankur Singhi
3. Adv. Riti Basu
4. Adv. Subhadeep Basak

Corporate
Debtor

Riti Basu
For S.K. Singhi & Co.
20/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List it on 03/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)